

8.	National Textile Corpn.	4,165.00
9.	-do-	9,942.00
10.	United Industrial Bank	1,860.00
11.	Shri S.K. Mitra	297.15
12.	M/s. Handicraft & Handloom Exports Corpn. of (I) Ltd.	4,155.40
13.	Janab Md. Anwar	367.50
14.	Smt. Sovana Bhattacharjee	525.00
15.	W.F. Depenning	330.00
16.	P.J. Deb	1,600.00
17.	Sri P.B. Sing Deo	713.00
18.	Sri Subho Tagore	125.00
19.	M/s. Kharswan Mineral Concern	375.00
20.	Sri P.N. Sing Deo	300.00
21.	Sri A.K. Sarkar	400.00
22.	Bhai Sundardas Sarder Singh	350.00
23.	Mrs. & Mr. Sarin & Ors	450.00
24.	Sri. G.N. Singh	220.00
25.	M/s. K.L.M. Royal Dutch Airlines	550.00
26.	The Director W.B.F.S.	260.70
27.	S. Jalan	485.00
28.	M/s. Dewars Pr. Ltd.	1,050.00
29.	Sri D.B. Sen	330.00
30.	The Studio	225.00
31.	Sri Sankar Ghosh	375.00
32.	G.S. Ahluwalia	220.00
33.	Sri R.C. Vaid	390.00
34.	F.R. Bhoori	200.00
35.	Mrs. Anjali Sen	300.00
36.	Dr. V.B. Towdey	194.00
37.	V.S. Kapoor	250.00
38.	A.N. John	286.00

LICENCEES

1.	S.K. Dutta	132.53
2.	S.K. Chakraborty	332.50
3.	A.B. Sen Gupta	333.60

The amount of rent collected during the financial year 1982-83 was Rs. 16,03,791.

Tea Estates of Tripura

10398. SHRI SATISH PRASAD SINGH : Will the Minister of COMMERCE be pleased to state :

(a) the total number and names of tea estates within the State of Tripura whose applications for machines under Hire Purchase Scheme of Tea Board were sanctioned during the year 1982 ;

(b) whether it is a fact that several representations were made to the Tea Board, Calcutta by some of the estates of Tripura against partial sanction of their applications ; and

(c) if so, the facts thereof and names of such Tea Estates and action being taken to assist these estates in Tripura with proper and adequate assistance in the matter of machines under HP Scheme immediately in accordance with the principle of Government and the Board especially for estates in Tripura ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA) : (a) Applications for Machinery under the Hire Purchase Scheme of Tea Board were sanctioned for the following four tea estates in Tripura in 1982 :—

1. Golekpur
2. Pearacherra
3. Dharmanagar
4. Narendrapur

(b) and (c) Partial sanction has been made in respect of only one Tea Estate viz. Dharmanagar Tea Estate. A representation against partial sanction had been received from the concerned Tea Estate and this is under examination by the Tea Board.

Centralisation of Services of Cantonment Board Employees

10399. SHRI ANANDA PATHAK : Will the Minister of DEFENCE be pleased to state :

(a) whether there is any proposal to centralise the services of Cantonment Board employees throughout the country ; and

(b) if so, when ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO) : (a) No, Sir.

(b) Does not arise.